

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Application No. 240 of 2017 (SZ)

Applicant(s)

S.P. Muthuraman, 204,
Railway Feeder Road,
Sankar Nagar P.O.
Tirunelveli Dist

Vs.

Respondent(s)

The Secretary, Environment & Forest,
Dept, Govt. of Tamil Nadu, Chennai and
4 others

Legal Practitioners for Applicant(s)

M/s S. Muthu Vairam

Legal practitioners for respondent(s)

M/s Abdul Saleem and
S. Saravanan for R2, R3 and R4
M/s AL. Ganthimathi for R5

Note of the Registry	Orders of the Registrar
Order No.	Date: 08.05.2019 No representation. For reply of R2 to R5 call on 22.07.2019. (Tmt.S. Meenakumari) Registrar